

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/82/CAA/2017
NAME OF THE TRANSFEROR : ITI WEALTH MANAGEMENT PVT LTD
NAME OF THE TRANSFERRE : FORTUNE FINANCIAL SERVICES INDIA PVT LTD
UNDER SECTION : 230**

S.No.	Name (in Capital)	Represented by	Signature
	A. RAMESH KUMAR		
	9600046359		
	r.k.legal.office@gmail.com		

ORDER

Counsel for Petitioner present and submitted that he filed compliance by way of explanation to the objections put forth by the R.D. I am not since the objections are not complied with. Therefore, the Petitioner is directed to comply with the objections raised by the R.D. in para Nos.5 and 9 of the affidavit. No objection has been raised by the Official Liquidator. Time extended at request for making submissions. Put up on **18.09.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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